

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA**

**UNSTARRED QUESTION NO.2070**

**TO BE ANSWERED ON MONDAY, DECEMBER 19, 2022/AGRAHAYANA 28, 1944 (SAKA)**

**UTILIZATION OF TAX REVENUE FROM TOBACCO**

**2070. SHRI M. SELVARAJ:**

**Will the Minister of FINANCE be pleased to state:**

- (a) the total amount of Central Tax collected on tobacco during each of the last three years, State/ UT-wise;
- (b) whether the tax collected from tobacco is used to fund the healthcare sector, if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which the Government proposes to start utilizing taxes collected from tobacco for the healthcare sector?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI PANKAJ CHAUDHARY)**

**(a):** The information is at Annexure.

**(b) and (c):** Taxes collected from tobacco, similar to taxes collected from other sources, together form part of the overall Gross Tax Revenues (GTR) of the Government of India and are used to fund all schemes and programmes of the Government. In Budget 2022-23, an amount of ₹83,000 Crores has been allocated to fund the requirements of the Department of Health and Family Welfare. This will be met from both capital and revenue receipts of the Government of India.

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### Annexure

The State/UT Wise details of total central goods and services tax (central tax) paid by suppliers having registered for supply of tobacco products is provided in the Table below:

*(Approx. values in Rs. Crores)*

State/UT	FY 2019-20	FY 2020-21	FY 2021-22
JAMMU AND KASHMIR	256.75	269.71	326.80
HIMACHAL PRADESH	71.75	71.69	82.40
PUNJAB	202.80	182.51	200.15
CHANDIGARH	26.00	22.80	28.14
UTTARAKHAND	176.49	168.00	190.99
HARYANA	409.90	392.61	454.15
DELHI	854.88	675.24	652.05
RAJASTHAN	1,213.02	1,139.34	1285.17
UTTAR PRADESH	2,526.09	2,325.08	2624.97
BIHAR	362.86	321.22	461.48
SIKKIM	7.45	8.01	9.15
ARUNACHAL PRADESH	17.83	18.60	22.85
NAGALAND	23.49	23.12	25.09
MANIPUR	10.47	9.68	10.70
MIZORAM	8.14	8.53	8.27
TRIPURA	74.31	72.09	76.18
MEGHALAYA	55.07	47.95	61.14
ASSAM	415.52	427.72	512.82
WEST BENGAL	995.44	1,046.96	1219.83
JHARKHAND	219.96	124.30	145.30
ODISHA	365.70	394.94	439.18
CHHATTISGARH	274.91	269.57	306.50
MADHYA PRADESH	910.13	835.69	957.15
GUJARAT	1,755.86	1,864.29	2181.87
DADRA AND NAGAR HAVELI AND DAMAN AND DIU	4.41	3.75	4.10
MAHARASHTRA	1,576.46	1,330.11	1557.96
KARNATAKA	1,728.77	1,590.61	1729.02
GOA	76.93	48.05	67.66
LAKSHADWEEP	0.12	0.05	0.09
KERALA	720.74	690.37	716.25
TAMIL NADU	1,399.94	1,284.25	1369.12
PUDUCHERRY	14.44	6.64	6.78
ANDAMAN AND NICOBAR	7.20	6.46	7.02
TELANGANA	622.81	612.46	715.88
ANDHRA PRADESH	787.92	781.08	864.14
LADAKH	0.91	5.24	8.46
<b>TOTAL</b>	<b>18175.47</b>	<b>17078.72</b>	<b>19328.81</b>

Source: GSTN

Note: These figures include CGST on all supplies made by such suppliers.